NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 21.09.2022 (WEDNESDAY) COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 161 of 2022	Dr. Subodh Kumar Das & Ors. Vs. Dr. Kedarnath Panda & Ors.	Rajat Jariwal	Naveen Dahiya Manisha Chaudhary Manisha Sharma
2.	Competition App. (AT) No. 21 of 2022	Hith Impex Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Rohini M. Amin	Febin M. Varghese Samuel David-R1 Ameyavikrama Thanvi-R2 Rudresh Singh-R5 Nithin Pavulvri-R7
3.	Competition App. (AT) No. 30 of 2022	Amreesh Neon Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Rakesh Kumar	Febin M Varghese Robin R. David-R1 Rahul Kumar-R4 Shagufa Salim-R8 Jatin Choudhary-R14

For Hearing

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4.	Comp. App. (AT) No. 121 of 2022	The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors. With	Shourya Mandal	Faraz Anees-R1 Devesh Tripathi
5.	Comp. App. (AT) No. 123 of 2022	Shikha Holdings Pvt. Ltd. & Anr. Vs. Peerless General Finance And Investment Company Ltd. & Ors. With	Indrani Ghosh	Faraz Anees-R1 Devesh Tripathi
6.	Comp. App. (AT) No. 124 of 2022	Jayanta Roy & Ors. Vs. The Peerless General Finance and Investment Company Ltd. & Ors.	Orijit Chatterjee	Faraz Anees-R1 Devesh Tripathi
7.	Comp. App. (AT) (Ins) No. 413 of 2021	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha-R2

8.	Competition App.		Kanika Chaudhary	Samar Bansal
	(AT) No. 11 of	Vs.	Nayar	
	2018	Competition Commission of India		

Copy to: -

1. Notice Board

By order of Hon'ble Chairperson -sd/-

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